## Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.487/2013

Wednesday, this the 3rd day of October, 2018

## Hon'ble Mr. K.N. Shrivastava, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Shri Gajender Kumar s/o Sh. Chiranjee Lal aged about 50 years r/o Vill. Ainchikala, Distt. Meerut Uttar Pradesh

..Applicant

(Nemo)

Versus

Govt. of NCT of Delhi Through

- 1. The Chief Secretary Old Secretariat, New Delhi
- The Director
   Directorate of Education
   Govt. of NCT of Delhi
   Old Secretariat, New Delhi
- 3. Principal
  Govt. Sarvodaya Vidyalaya
  Laxmi Nagar, New Delhi

..Respondents

(Mr. Rohit Bhagat, Advocate for Mr. Saurabh Chadda, Advocate)

## ORDER (ORAL)

## Mr. K.N. Shrivastava:

None for the applicant today. Nobody appeared on his behalf even on the last date, i.e., 10.08.2018. It is noticed from the records that on an earlier occasion also, the O.A. was dismissed in default vide order dated 11.08.2016. In would, thus, appear that the applicant has lost interest in prosecuting this matter. Accordingly, the O.A. is dismissed for default of appearance and non-prosecution.

( S.N. Terdal ) Member (J) ( K.N. Shrivastava ) Member (A)

October 3, 2018 /sunil/